

## Annexure I : State-Wise Yield from Additional Resource Mobilisation (ARM) Measures during 2001-02

States	Agriculture Income Tax	Land Revenue	Stamp & Registration fees	Sales Tax	State Excise Duties	Taxes on Goods & Passengers	Tax on Vehicles	Electricity duties	Entertain- ment tax	Other Taxes @	Total Tax Revenue	Non - Tax Revenue	Concessions if any	Grand Total (12+13-14)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1. Chhattisgarh*							8.8			1.0	46.3	56.1		56.1
2. Haryana										155.0	155.0			155.0
3. Jammu and Kashmir+					5.0	15.0					20.0			20.0
4. Karnataka*			95.0	125.0	10.0		54.0				284.0			284.0
5. Madhya Pradesh				42.0			43.0		5.0	15.0	105.0	19.0		124.0
6. Maharashtra			5.0	373.0	60.0			60.0		20.0	518.0			518.0
7. Meghalaya*										10.0	10.0			10.0
8. Orissa*		37.0	50.0	129.0	160.0	75.0	50.0				501.0	34.0		535.0
9. Rajasthan*										82.0	82.0		10.0	72.0
10. Sikkim					1.9					2.0	3.9			3.9
11. Tamil Nadu*										135.4	135.4			135.4
12. Tripura				11.0							11.0	2.0		13.0
13. Uttar Pradesh					175.0	150.0					325.0			325.0
14. West Bengal*										192.0	192.0			192.0
15. NCT Delhi				100.0	40.0						140.0			140.0
<b>Total</b>		<b>37.0</b>	<b>150.0</b>	<b>780.0</b>	<b>451.9</b>	<b>240.0</b>	<b>155.8</b>	<b>60.0</b>	<b>6.0</b>	<b>657.7</b>	<b>2,538.4</b>	<b>55.0</b>	<b>10.0</b>	<b>2,583.4</b>

\* ARM as per budget speech.

+ ARM as per Annual Financial Statement.

@ Include Luxury Tax, Betting Tax, Professional Tax, Road Tax, Occupancy Tax, Surcharge on Finance Sales Tax and Purchase Tax, Irrigation Water Rates, Commercial Tax, Royalties, etc.